

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
STARRED QUESTION NO.404  
TO BE ANSWERED ON 30.03.2017**

**FINANCIAL ASSISTANCE BY PFC**

**\*404. SHRI JYOTIRADITYA M. SCINDIA:  
KUMARI SUSHMITA DEV:**

**Will the Minister of POWER  
be pleased to state:**

**(a) whether the Power Finance Corporation (PFC) has sanctioned financial assistance to the States and or to their State Electricity Boards to strengthen infrastructure and if so, the details thereof;**

**(b) the quantum of financial assistance provided by PFC to each State or State Electricity Board during the last three years and the current year; and**

**(c) the present status of the State Electricity Boards in strengthening infrastructure?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) to (c) : A Statement is laid on the Table of the House.**

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## **STATEMENT**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.404 TO BE ANSWERED IN THE LOK SABHA ON 30.03.2017 REGARDING FINANCIAL ASSISTANCE BY PFC.**

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**(a) & (b) : Yes, Madam. Power Finance Corporation (PFC) Ltd. has sanctioned an amount of Rs 1,61,250 Crores as financial assistance to State Power Utilities for strengthening of Infrastructure during the last three years and the current year. State-wise details are given at Annexure – I.**

**(c) : Statewise details of Transmission lines in Circuit Kilometers (CKM), Transformation capacity through Sub-Stations in Mega Volt Amperes (MVA), and Generation Capacity in Mega Watts (MWs) supported by PFC funding to State Sector Utilities for strengthening Infrastructure are given at Annexure-II.**

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**ANNEXURE-I**

**ANNEXURE REFERRED TO IN PARTS (a) & (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 404 TO BE ANSWERED IN THE LOK SABHA ON 30.03.2017 REGARDING FINANCIAL ASSISTANCE BY PFC.**

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**State-wise details of amount sanctioned to state sector utilities during the last 3 years and the current year**

Rs. in crore		
Sl. No.	Name of State	01.04.2013 to 31.12.2016 (Amount Sanctioned)
1	ANDHRA PRADESH	13,483
2	ASSAM	-
3	BIHAR	3,275
4	CHHATTISGARH	6,420
5	DELHI	1,472
6	GOA	1,432
7	HARYANA	3,757
8	HIMACHAL PRADESH	638
9	JAMMU & KASHMIR	13,215
10	KARNATAKA	1,996
11	KERALA	917
12	MADHYA PRADESH	6,264
13	MAHARASHTRA	8,216
14	MEGHALAYA	744
15	MIZORAM	24
16	ODISHA	-
17	PUDUCHERRY	64
18	PUNJAB	7,291
19	RAJASTHAN	23,168
20	SIKKIM	2,219
21	TAMILNADU	22,385
22	TELANGANA	15,522
23	TRIPURA	-
24	UTTAR PRADESH	17,662
25	UTTARAKHAND	618
26	WEST BENGAL	10,466
	<b>Total</b>	<b>1,61,250</b>

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**ANNEXURE-II**

**ANNEXURE REFERRED TO IN PART (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 404 TO BE ANSWERED IN THE LOK SABHA ON 30.03.2017 REGARDING FINANCIAL ASSISTANCE BY PFC.**

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**State-wise details of Transmission lines (CKM), Sub-stations (MVA), and Generation capacity (MW) supported by PFC funding to state sector utilities for strengthening infrastructure during the last 3 years and the current year**

<b>Sl. No.</b>	<b>STATE</b>	<b>MVA</b>	<b>CKM</b>	<b>MW</b>
<b>1</b>	<b>ANDHRA PRADESH</b>	<b>18797</b>	<b>2336</b>	<b>3005</b>
<b>2</b>	<b>BIHAR</b>	<b>5614</b>	<b>20567</b>	
<b>3</b>	<b>CHHATTISGARH</b>	<b>-</b>	<b>-</b>	<b>2810</b>
<b>4</b>	<b>DELHI</b>	<b>2,160</b>	<b>175</b>	<b>-</b>
<b>5</b>	<b>GOA</b>	<b>-</b>	<b>400</b>	<b>-</b>
<b>6</b>	<b>HARYANA</b>	<b>75</b>	<b>20</b>	<b>800</b>
<b>7</b>	<b>HIMACHAL PRADESH</b>	<b>320</b>	<b>7</b>	<b>-</b>
<b>8</b>	<b>JAMMU &amp; KASHMIR</b>	<b>-</b>	<b>-</b>	<b>1,904</b>
<b>9</b>	<b>KARNATAKA</b>	<b>171</b>	<b>1443</b>	<b>-</b>
<b>10</b>	<b>KERALA</b>	<b>-</b>	<b>-</b>	<b>114</b>
<b>11</b>	<b>MADHYA PRADESH</b>	<b>-</b>	<b>10018</b>	<b>1200</b>
<b>12</b>	<b>MAHARASHTRA</b>	<b>-</b>	<b>329</b>	<b>2700</b>
<b>13</b>	<b>MEGHALAYA</b>	<b>-</b>	<b>-</b>	<b>40</b>
<b>14</b>	<b>PUNJAB</b>	<b>120</b>	<b>-</b>	<b>-</b>
<b>15</b>	<b>RAJASTHAN</b>	<b>2706</b>	<b>10516</b>	<b>120</b>
<b>16</b>	<b>SIKKIM</b>	<b>-</b>	<b>24</b>	<b>-</b>
<b>17</b>	<b>TAMIL NADU</b>	<b>9463</b>	<b>2009</b>	<b>2520</b>
<b>18</b>	<b>TELANGANA</b>	<b>6576</b>	<b>1762</b>	<b>1880</b>
<b>19</b>	<b>UTTAR PRADESH</b>	<b>11,266</b>	<b>3,195</b>	<b>1,320</b>
<b>20</b>	<b>UTTARAKHAND</b>	<b>915</b>	<b>50</b>	<b>12</b>
<b>21</b>	<b>WEST BENGAL</b>	<b>-</b>	<b>-</b>	<b>660</b>
	<b>Total</b>	<b>58183</b>	<b>52851</b>	<b>19085</b>

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